

non-agricultural consumers in rural areas and (ii) strengthening and augmentation of sub transmission and distribution infrastructure in rural areas, including metering of distribution transformers/feeders/consumers.

The estimated cost of the scheme for above two components is ₹43,033 crore which includes the requirement of budgetary support of ₹33,453 crore from Government of India over the entire implementation period. In addition to this, the ongoing scheme of RGGVY in 12th and 13th Plans is subsumed in DDUGJY as a distinct component for rural electrification, for which Government has already approved to carry forward the balance amount of ₹29,574 crore.

**Transfer of Anantapur and Kurnool from  
southern power distribution company**

868. SHRI JESUDASU SEELAM: Will the Minister of POWER be pleased to state:

(a) whether Government has initiated any action on transfer of Anantpur and Kurnool from southern power distribution company to eastern power distribution company and other issues as provided in the Andhra Pradesh Reorganisation Act, 2004 and also as was assured by the then Prime Minister on the floor of Rajya Sabha on 20th February, 2014 during the passage of the Bill; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) As per the Andhra Pradesh Reorganisation Act, 2014, the districts of Anantapur and Kurnool which fall within the jurisdiction of the AP Central Power Distribution Company Limited (APCPDCL) were to be reassigned to AP South Power Distribution Company Limited (APSDCL). Accordingly, these districts were reassigned from APCPDCL to APSPDCL and not from APCPDCL to Eastern Power Distribution Company Limited. Regarding other issues, necessary orders have been issued by both the States as per the Andhra Pradesh Reorganisation Act, 2014.

**Power reforms for uninterrupted power supply**

869. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of POWER be pleased to state:

(a) whether Government is going to roll out power reforms to provide uninterrupted electricity supply in cooperation with the State Governments;

(b) if so, the details thereof; and

(c) the details of steps Government proposes to take for strengthening transmission and distribution network and separating feeders for agriculture and rural areas?